

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1567
ANSWERED ON 12/12/2023**

LOW QUALITY OF MATERIAL USED IN ROADS

1567. SHRI SANTOSH PANDEY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of new roads and roads to be renovated, approved under the Pradhan Mantri Gram Sadak Yojana (PMGSY) from January 1st, 2020 to 31st December, 2022 in Kabirdham district falling under Rajnandgaon Parliamentary Constituency;**
- (b) the details of roads name-wise and lengthwise, amount sanctioned and the name of the contractor firm;**
- (c) the names of roads regarding which complaints of poor quality and corruption have been received by the Chief Engineer, Rural Development Agency, Raipur or the higher office and the points of the complaint; and**
- (d) whether low quality asphalt and other material have been used in the roads from Silhati to Bhainsbod, Saliha to Bazar Charbhata, Singhari to Pandatarai Road to Mahali Bhalpahari, Pandatarai Bhalpahari to Achanakpur, Kapadah to Saraiset of Kabirdham district and payments have been made to the contractors without checking the quality of materials?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

- (a) Road works under Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III) have been sanctioned in Kabirdham district, falling under Rajnandgaon Parliamentary Constituency, from 1st January, 2020 to 31st December, 2022, the details of which are as under :-**

Kabirdham District in Rajnandgaon Parliamentary Constituency

Year	Sanctioned			Completed			Balance		
	No of Road work	Road Length (in Km)	No of Bridges	No of Road work	Road Length (in Km)	No of Bridges	No of Road work	*Balance Road Length (in Km)	No of Bridges
2019-2020	18	200	0	18	199	0	0	0	0
2020-2021	9	82	0	9	81	0	0	0	0
Total	27	282	0	27	280	0	0	0	0

* Balance road length is less than the difference of sanctioned and completed length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

(b) The details of roads, name-wise and length-wise, amount sanctioned and the name of the contractor firm may be accessed at Programme website: www.omms.nic.in => proposals => state wise => district wise list of roads.

(c)&(d) As informed by the State Government, the following complaints were received regarding use of low quality asphalt and other material in these roads. The issue was inquired into and detail findings are as under :

S.No.	Name of road	Current status of complaint
1	CG 09-124 (i) Silhati to Bhaisbod (ii) Saliha to Bazar Chabhatha	As per Inspection Report of Superintending Engineer (S.E), Durg, no poor quality of material & work was found. Hence, complaint stands disposed off.
2	CG 09-121 (i) Main Road to Sonjhari (ii) Rampur to kohdiya (iii) Ranjitpur to Rakse	As per Inspection Report of Superintending Engineer, Durg, no poor quality of material & work was found. Hence, complaint stands disposed off.
3	CG 09-122 (i) Pandatarai to Madmda Laduwa	Complaint forwarded to S.E. Durg vide Office letter no 11630, dated 20-11-2023 for inspection.

Further, as informed by the State, no payments have been made to the contractors without checking the quality of materials for the above mentioned roads.
